

Annexure 8														
Name of Corporate Debtor: Capbridge Venture LLP; Date of Commencement of CIRP: 30.07.2026; List of Creditors as on: 23.09.2026														
LIST OF OPERATIONAL CREDITORS (OTHER THAN WORKMEN AND EMPLOYEES AND GOVERNMENT DUES)														
Sr. No.	Name of creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	The Camellias Condominium Association	02-09-2026	9,79,828.00	0.00	Unsecured	0	0.00	No	NA	Nil	Nil	0.00	9,79,828.00	As per the Claim Form B, Security deposit of Rs 26,00,500/- was paid by CD to claimant on 23th November, 2022
2	DLF Clubs and Hospitality Limited (The Camellias)	02-09-2026	35,968.96	0.00	Unsecured	0	0.00	No	NA	Nil	Nil	0.00	35,968.96	As per claim Form B, Security Deposit of Rs 1,50,000/- was paid by CD to Claimant.
3	Param Renewable Energy Private Limited (Under CIRP)	21-09-2026	2,44,67,000.00	0.00	Unsecured	0	0	Yes	Nil	Nil	Nil	0.00	2,44,67,000.00	
	TOTAL		2,54,82,796.96										2,54,82,796.96	